

CORRIGENDUM

Please take notice that cases listed in Supplementary Cause List dated 24.11.2020 in Court No.14 before Hon'ble Mr. Justice Rajesh Kumar have been wrongly listed.

Please further take notice that Hon'ble Mr. Justice Rajesh Kumar will sit single after the Division Bench No. 2 and take up the cases notified with this notice under heading for "Lok Adalat" through V.C.

By Order,

Sd/-

(Sanjeev Kumar Das)

Joint Registrar (L&C)

Dated the 24th November, 2020

High Court of Jharkhand, Ranchi

NOTIFIED CAUSELIST For Tuesday The 24th November 2020
COURT NO. 14 (THROUGH VC)
SINGLE BENCH (BENCH ID-24733)
AFTER THE DIVISION BENCH
HON'BLE MR. JUSTICE RAJESH KUMAR

Lok Adalat

1	Cont.(Cvl)/912/2019	REGINA HEMBROM vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	SWAMI NATH PRASAD RAI	ATANU BANERJEE
2	Cont.(Cvl)/1012/2019	RAVI RANJAN vs THE STATE OF JHARKHAND THROUGH PRINCIPAL SECRETARY HOME DEPARTMENT	FAISAL ALLAM	MANOJ KR. NO.3
IA NO, 1501/2020 (For Grant of interim order) CONTEMPT OF COURTS ACT 1971				
3	Cont.(Cvl)/1137/2019	MD KASIM ANSARI vs THE STATE OF JHARKHAND THR THE CHIEF SECRETARY PERSONNEL ADMINISTRATIVE REFORMS AND RAJBHASA DEPTT CONTEMPT OF COURTS ACT 1971	DEEPAK KUMAR SACHIN MAHATO KUMARI ANITA SAHIL	KRISHNA SHANKAR NEELAM TIWARY